GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1070
TO BE ANSWERED ON 05.03.2018

MGNREGA FOR THE DEVELOPMENT OF RURAL ECONOMY

1070. SHRIMATI JAYA BACHCHAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) the contribution of Mahatma Gandhi National Rural Employment Guarantee Act Scheme (MGNREGA) in the development of rural economy;
(b) the comparative details before and after the implementation of the said scheme, State/UT-wise;
(c) whether MGNREGA has failed to provide uniform contribution in all the States and whether this has increased the disparity among the States; and
(d) whether any efforts have been made to use MGNREGA funds for creation of rural assets such as drainage system, canal for irrigation, water harvesting system etc., and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has (i) smoothened rural consumption in the lean season (ii) set high standards in transparency (iii) addressed under-employment problem (iv) created assets that improved livelihoods (v) gave boost to the financial inclusion (vi) strengthened Gram Panchayats (vii) improved the wage levels in rural areas and thereby increasing the income levels of the poorest of poor (viii) set standards for decent working conditions (ix) reduced distress migration among rural poor, (x) helped in bringing fallow lands into cultivation.

After the implementation of Scheme in States/UTs, there has been an increase in the participation rate of rural labour, especially women, more individual and community lands have been benefited from Natural Resource Management Works (NRM), more income of rural households has been ensured owing to focus on sustainable Livelihood assets creations, transparency and accountability at all levels have gone up, and good rural infrastructure has come up.

(c): MGNREGA is a demand driven wage employment programme. Hence, no State/UT-wise allocation of fund is made. The central funds are released to the States/UTs on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds.

(d): The central funds are released to the States/UTs for implementation of the programme including creation of rural assets such as drainage system, water harvesting system etc. on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. The State/UT-wise details of the activities relating to Natural Resource Management undertaken under MGNREGS during the last three years and the current year are given in **Annexure.**

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Annexure referred to in reply to part (d) of Rajya Sabha Unstarred Question No. 1070 dated 05.03.2018.

NATURAL RESOURCES MANAGEMENT WORKS*					
S No.	**States**	**2014-15**	**2015-16**	**2016-17**	**2017-18 (so far)**
1	ANDHRA PRADESH	360353	309268	949561	381712
2	ARUNACHAL PRADESH	252	1001	1846	633
3	ASSAM	11087	7676	9438	18402
4	BIHAR	42588	59783	35589	30904
5	CHHATTISGARH	52845	33512	82854	69532
6	GOA	341	258	305	57
7	GUJARAT	17286	21387	30690	21096
8	HARYANA	5168	4066	6080	2457
9	HIMACHAL PRADESH	33835	36665	44176	33159
10	JAMMU AND KASHMIR	21024	48131	32480	18848
11	JHARKHAND	40204	41531	157528	137215
12	KARNATAKA	107278	136130	177881	113601
13	KERALA	157848	152977	188910	51004
14	MADHYA PRADESH	179558	105566	163994	64720
15	MAHARASHTRA	53082	76051	90551	55789
16	MANIPUR	2272	4222	4275	334
17	MEGHALAYA	2130	2716	4900	2680
18	MIZORAM	4151	5328	3709	5429
19	NAGALAND	574	3629	5561	1517
20	ODISHA	25519	38175	71616	31485
21	PUNJAB	4532	6977	10606	6167
22	RAJASTHAN	58265	45754	87558	51390
23	SIKKIM	1372	1469	1572	1289
24	TAMIL NADU	71922	74616	62029	96798
25	TELANGANA	41005	57583	465792	104799
26	TRIPURA	86516	110291	72107	36378
27	UTTAR PRADESH	88557	128259	186487	80867
28	UTTARAKHAND	13425	18303	26692	25312
29	WEST BENGAL	134113	200663	272540	245657
30	ANDAMAN & NICOBAR	238	113	167	15
31	LAKSHADWEEP	4	1	0	1
32	PUDUCHERRY	239	459	501	516
	Total	1617583	1732560	3247995	1689763

*(i) Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources;
(ii) Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed;
(iii) Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies; and
(iv) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tank foreshores and coastal belts duly providing right to usufruct to the households